



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ജൂൺ 8 8th June 2021 1196 ഇടവം 25 25th Idavam 1196 1943 ജ്യേഷ്ഠം 18 18th Jyaishta 1943	നമ്പർ } No. } 23
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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shakeela.T. M, Marrottickal House, Chembukavu P. O., Thrissur Taluk. Thrissur District, Pin-680 020, holder of S.S.L.C. Book No. K 242536 with Register No. 277827 of March 1998 and with Register No. 300238 of March 1999, in the Marriage Certificate No. 01/2015 dated 31-1-2015 issued by the Marriage Officer, for Thrissur Sub District, in the Certificate No. 0234 dated 25-7-2016 issued by the Principal, Khadi And Village Industries Commission, Mumbai, also known as Shakeela in the Election Identity Card No. IDZ0222737 issued on 11-1-2011 by the Electoral Registration Officer, 67 Thrissur LA Constituency, in the PAN Card No. BKUPS3325M issued by the Income Tax Department, Government of India and as Shakeela Milesh in the Birth Certificate of my minor son Sai Aman M M with Registration No. 1486/2017 Date of Registration 9-2-2017 issued by the Health

Inspector, Sub Registrar of Births & Deaths, Thrissur Region of Thrissur Municipal Corporation, Thrissur, is one and the same person. Hereafter I have changed my name as Sana Milesh consequent on my marriage and have changed my signature as shown below:

Old Signature : Shakeela moidheen

New Signature : Sana Milesh

This change will come into effect in all records related to me.

Thrissur,
21-4-2021.

SHAKEELA. T. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jishnu. L, Cheruvathur Kalam, Kamba, Kinavallur P. O., Parli, Palakkad-678 612, holder of Secondary School Examination (Session:2011-2013) Grade Sheet Cum Certificate of Performance S. No. SSE/2013 0857444 with Roll No. 4194542 dated 26-5-2013 issued from CBSE, Delhi, Higher Secondary Examination Certificate No. HSE2/2015/455742 with Register No. 2233858 of March 2015 issued from Board of Higher Secondary Examination, Govt. of Kerala, Birth Certificate with Registration No. 10946/97, date of Registration 17-12-1997 issued by the Registrar of Births and Deaths, Palghat Municipality, Election Identity Card No. AZV0597674 dated 9-1-2016 issued by the Electoral Registration Officer, Kongad Assembly Constituency, Driving License No. 9/7734/2017 dated 4-12-2017 issued by the Asst. LA, Palakkad, PAN Card No. AVFPL8201L issued from Income Tax Department, Govt. of India, Ration Card No. 1946084575 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad have changed my name as Jishnu Lakshman and have changed my signature as shown below :

Old Signature :

New Signature :

The above changes will come into effect in all records related to me.

Kinavallur,
17-5-2021.

JISHNU. L

NOTIFICATION

I, Krishnakumari C, Christ Villa, Panavila, Parumpazhuthoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 126, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Book No. H 165621 with Register No. 125745 of March 1995, is corrected as Latin Catholics Christian vide Certificate No. A6/5190/21/K.Dis, dated 18-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
10-6-2021.

KRISHNAKUMARI C

NOTIFICATION

I, Anchu M A, 'Akhil Nivas' Kannimathattu, Ponvila, Ayira P. O., Parassala-695 502, Neyyattinkara Taluk, Thiruvananthapuram District, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Nadar SIUC in my S.S.L.C. Certificate No. K-380233 with Register No. 543491 of March 2010, is corrected as Christian Nadar vide Certificate No. A6/8990/21/K.Dis; dated 29-4-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
10-6-2021.

ANCHU M A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, N Rosemary, Green Dale, TC 14/1470, Paris Road, Thycaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 014, holder of S S C Book No. A 335225 with Register No. 269679 of March 1987; also known as N Rose Mary in the Service Book with PEN No. 106759, issued by the Deputy Collector, Land Tribunal, Kannur; known as Rose Mary N in the Pre Degree Examination Certificate with Register No. 66773 of March 1989, dated 10-6-1989, issued by Controller of Examinations, University of Kerala; Degree of Bachelor of Science Certificate with Register No. 73018/A'92, dated 13-5-1993, issued by the Vice Chancellor, University of Kerala; Degree of Bachelor of Education Certificate with Register No. 531, dated 24-5-1997, issued by the Vice Chancellor, University of Kerala; Degree of Master of Science Certificate with Register No. 747/1995, dated 29-1-1997, issued by the Vice Chancellor, University of Kerala; Ration Card No. 1102032428 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; Birth Certificate with Registration No. 5709/2010, date of Registration 4-6-2010, issued by Health Supervisor, Corporation of Cochin, of my son Thomas Jacob; known as Rosemary N in the Permanent Account No. APKPN8024N, issued from Income Tax Department, Government of India; and known as Rose Mary in the Electoral Identity Card No. FVM1405596, dated 20-3-2004, issued by the Electoral Registration Officer, Thiruvananthapuram East LA Constituency; is one and the same person. Hereafter I will be known by the name Rose Mary N only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
9-6-2021.

N ROSEMARY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajin Sunny S N, TC 14/1185/1, S N Nivas, Palayam, Vikas Bhavan P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 033, holder of S. S. L. C. Certificate No. H 478632 with Register No. 534448 of March 2008; Higher Secondary Examination Certificate No. HSE 027942 with Register No. 6029151 of March 2010, issued by Board of Higher Secondary Examinations, Government of Kerala; Driving Licence No. 1/2872/2016, dated 15-3-2016, issued by Asst. LA, Thiruvananthapuram; Permanent Account No. BTNPN5347J, issued from Income Tax Department, Government of India; and known as Sajin Sunny in the Degree of B.Tech in Electronics & Communication Engineering Course Certificate with Register No. 13113422, dated 27-4-2015, issued by the Principal, Sarabhai Institute of Science & Technology, Vellanad, Thiruvananthapuram; Electoral Identity Card No. YUC0498212, dated 15-12-2014, issued by the Electoral Registration Officer, Thiruvananthapuram Constituency; Ration Card No. 1102076229 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Sanu Sunny John and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
3-6-2021.

SAJIN SUNNY S N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jesus Win Johnson, Peace Cottage, TC 44/594, Valiyathura, Vallakkadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008, holder of S S L C Book No. E 316719 with Register No. 311855 of March 1984; (now working as Junior Superintendent in the office of the Labour Commissioner, Labour Commissionerate.) Vocational Higher Secondary Education Certificate with Register No. 6434, dated 13-8-1986,

issued by the Secretary, State Board of Vocational Higher Secondary Education, Thiruvananthapuram; Degree of Bachelor of Science Certificate with Register No. 40816/April 1989, dated 3-1-1990, issued by the Vice Chancellor, University of Kerala; Degree of Master of Business Administration (Marketing Management) Certificate with Enrollment No. WL020MMA037000697, dated 8-4-2015, issued by the Vice Chancellor, William Carey University; Permanent Account No. AQJPJ6855H, issued from Income Tax Department, Government of India; Driving Licence No. 1/4233/1989, dated 14-5-2019, issued by AdL.LA, Thiruvananthapuram; also known as Jesus Winjohnson in the Ration Card No. 1101034843 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, South, Thiruvananthapuram; and known as Jesus Win in the Electoral Identity Card No. KL/20/135/381276, dated 16-8-1997, issued by the Electoral Registration Officer, Thiruvananthapuram West Constituency; is one and the same person. Hereafter I have changed my name as Sabu Johnson.

This change will come into effect in all records related to me.

Thiruvananthapuram,
16-6-2021.

JESUS WIN JOHNSON

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Binoj. A, Malathusseril House, Chingavanam P. O., Kottayam Taluk, Kottayam, Pin-686 531, holder of S.S.L.C. No. D 008108 with Register No. 499537 of March 2004, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 52963524, dated 4-1-2021, issued from Village Officer, Nattakom. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Chingavanam,
27-1-2021.

BINOJ. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jacob M.M, Vayalattumattom House, Manarcadu P. O., Kottayam Taluk, Kottayam, Pin-686 019, holder of Extract of School Admission Register with Admission No. 4172, date of Admission 22-5-1978, issued by Headmistress. N.S.S. U. P. School, Chenappady and as M.M. Thankachan in the Election Identity Card No. NMZ0181677, dated 7-7-2015, issued by Electoral Registration Officer, Puthuppally LA Constituency, PAN Card No. BRXPT3226Q, issued from Income Tax Department, Govt. of India, in the S.S.L.C. of my daughter Sneha Thankachan with S.S.L.C. No. U 597560, Register No. 307722 of March 2019 and as Thankachan M.M in the Ration Card No. 1523152564 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam, in the Birth Certificate of my another daughter Meghamol Thankachan with Registration No. 913/2010, date of Registration 31-3-2010, issued by Registrar of Births & Deaths and Secretary, Arpookara Grama Panchayat, in the Extract of School Admission Register of my daughter Meghamol Thankachan with Admission No. 26345, date of Admission 25-5-2015, issued by Headmistress, Mount Carmel HSS for Girls, Kottayam and as Thankachen in the Birth Certificate of my daughter Sneha Thankachen with Registration No. 108/2003, date of Registration 22-8-2003, issued by Registrar, Births & Deaths & Secretary, Manarcadu Grama Panchayat and also known as Thankachan Madapattu Mathai in the Passport No. M 9318642, date of issue 16-6-2015, issued by Regional Passport Officer, Cochin is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 34/2021, dated 27-1-2021, issued by Village Officer, Manarcadu. Hereafter I will be a member of Hindu, Cheramar Community will be known by the name M.M. Thankachan only and will sign accordingly.

It is further notified that my minor daughter Sneha Thankachan, holder of S.S.L.C. No. U 597560, Register No. 307722 of March 2019, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 36/2021, dated 27-1-2021, issued by Village Officer, Manarcadu. Hereafter she will be a member of Hindu, Cheramar Community.

It is again notified that my another minor daughter Meghamol Thankachan, holder of Extract of School Admission Register with Admission No. 26345, date of Admission 25-5-2015, issued by Headmistress, Mount

Carmel HSS for Girls, Kottayam, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 35/2021, dated 27-1-2021, issued by Village Officer, Manarcadu. Hereafter she will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Manarcadu.

JACOB M.M

NOTIFICATION

I, Kiran.P, Parambath House, Pattikad P. O., Thrissur Taluk, Thrissur District, Pin-680 652, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. G 393720 with Register No. 335278 of March 2007, as Hindu-Chettiyyar is corrected as Hindu-Naidu vide Community Certificate No. Kdis.-1241/2021/A7 dated 27-4-2021 issued by the Tahsildar, Thrissur.

This correction will come into effect in all records related to me.

Pattikad,
25-2-2021.

KIRAN.P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unni. N, Nandanam, Kunnukad, Akathethara, Palakkad-678 008, holder of S.S.L.C. No. R 319633 with Register No. 431768 of March 2016, in the Board of Higher Secondary Examination Certificate No. HSE 3/2018/267879 with Register No. 5261457 of March 2018 issued from Board of Higher Secondary Examination, Thiruvananthapuram, in the Ration Card No. 1946000876 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, in the PAN Card No. CLKPN0091F issued from Income Tax Department, Govt. of India, also known as Unni in the Birth Certificate with Registration No. XII/9269/2000, date of Registration 8-5-2000 issued by the Registrar of Births and Deaths, Kozhikkode Corporation is one and the same person. Hereafter, I have changed my name as Deepak. N and will sign accordingly.

This change will come into effect in all records related to me.

Akathethara,
5-5-2021.

UNNI. N

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, K. Thankamani, Thalapoliparambu House, Ezhakkad P. O., Palakkad Taluk, Palakkad-678 631, holder of Certificate of School Education No. 62/97-98 dated 14-1-1998 with Admission No. 3347 dated 14-1-1998 issued by the Headmaster, Govt. UP School, West Yakkara, also known as Komalam in the Election Identity Card No. KL/07/046/492112 dated 17-2-1999 issued by the Electoral Registration Officer, Sreekrishnapuram Constituency, in the Ration Card No. 1946037789 (Sl. No.1) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad is one and the same person. Hereafter I will be known by the name Komalam only.

This change will come into effect in all records related to me.

Ezhakkad,
26-4-2021.

K. THANKAMANI

NOTIFICATION

I, Shijithkumar. O, "Sopanam", Chuduvathur, Shoranur P. O., Ottapalam Taluk, Palakkad-679 121, do hereby notified for the information of all concerned authorities and the public that my minor daughter Shreya Shijith O., holder of Birth Certificate with Registration No. 3853/2015, date of Registration 30-7-2015 issued from Registrar of Births and Deaths, Ottapalam Municipality, also known as Naomika O in my SBI Life Insurance Policy No. 1P565427406 dated 27-9-2018 issued from SBI Life Insurance Company Ltd., Mumbai, in the Sukanya Samridhi Yojana Pass Book with Account ID No. 9837892841 issued from Department of Posts, India is one and the same person. Hereafter she will be known by the name Shreya Shijith O. only.

This change will come into effect in all records related to her.

Shoranur,
20-5-2021.

SHIJITHKUMAR. O

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prija.P.S., 'Parapurath Sathanam', Koomamkulam Post, Ernad Taluk, Malappuram District, Pin-676 123, holder of S.S.L.C. No. H 155929, with Register No. 213470, of March 2008, Higher Secondary Examination Certificate No. HSE 279554, with Register No. 6294634, of March 2010, of Board of Higher Secondary Examination, Government of Kerala, Trained Teachers' Certificate No. TCE 219326, with Register No. 1251319, of Board of Public Examinations, Government of Kerala, Kerala Teacher Eligibility Certificate No. KTET- 42498, with Register No. 105112, dated 3-8-2017, of Board of Examinations (K-TET), Government of Kerala, and Ration Card No. 2051120860, (Sl. No. 3), issued by the Taluk Supply Officer, Ernad, Manjeri, have embraced Islam Religion from Hindu-Sambava Community vide Duplicate Discharge Certificate C No. 341/02, dated 3-6-2002, issued from the Maunathul Islam Association, Ponnani, with a new name Hiba.P.S. Hereafter I will be a member of Islam Religion and will be known by the name Hiba.P.S. only and will sign accordingly.

This change will come into effect in all records related to me.

Koomamkulam,
24-3-2021.

PRIJA. P. S.

NOTIFICATION

I, Sujisha.T.K., Thechikkunnummel House, Pandikkad Post, Ernad Taluk, Malappuram District, Pin-676 521, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. No. L 250093, with Register No. 395189, of March 2011, as Hindu-Cheruman is corrected as Hindu-Kanakkan vide Community Certificate No. E2-1904/2021/SR, dated 21-4-2021, issued by the Tahsildar, Ernad, Manjeri.

This correction will come into effect in all records related to me.

Pandikkad,
22-4-2021.

SUJISHA. T.K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vipinlal.P., Pullani House, Kodinhi Post, Tirurangadi Taluk, Malappuram District, Pin-676 309, holder of S.S.L.C. No. R 393351, with Register No. 392555, of March 2016, and Birth Certificate with Registration No. 1471/2001, date of Registration 12-3-2001, issued by the Sub Registrar of Births and Deaths, Tirur Municipality, also known as Vipin Lal the Ration Card No. 2055117416, (Sl. No. 4), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. I have embraced Islam Religion from Hindu-Thiyya Community vide Discharge Certificate No. 7510, dated 19-2-2021, issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Farhan. Hereafter I will be a member of Islam Religion and will be known by the name Farhan only.

This change will come into effect in all records related to me.

Kodinhi,
22-4-2021.

VIPINLAL.P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vishnual.P., Pullani House, Kodinhi Post, Tirurangadi Taluk, Malappuram District, Pin-676 309, holder of School Admission Register Extract with Admission No. 21545, date of Admission 8-6-2019, of K.H.M.H.S. School, Valakkulam, and Birth Certificate with Registration No. 7749/2002, date of Registration 2-12-2002, issued by the Registrar of Births and Deaths, Tirur Municipality, also known as Vishnu Lal in the Ration Card No. 2055117416, (Sl. No. 3), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. I have embraced Islam Religion from Hindu-Thiyya Community vide Discharge Certificate No. 7509, dated 19-2-2021, issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Farzil. Hereafter I will be a member of Islam Religion and will be known by the name Farzil only.

This change will come into effect in all records related to me.

Kodinhi,
22-4-2021.

VISHNULAL.P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Dwiju Chembayil, Chembayil House, Cherur Post, Tirurangadi Taluk, Malappuram District, Pin-676 304, holder of S.S.L.C. No. M 454546, with Register No. 246595, of March 2012, Electoral Identity Card No. WLM0429589, dated 22-10-2015, issued by the Electoral Registration Officer, Vengara Constituency, and Birth Certificate with Registration No. 1566/1994, date of Registration 28-11-1994, issued by the Registrar of Birth and Death, Vengara Grama Panchayat, also known as Dwiju in the Ration Card No. 2055064241, (Sl. No. 2), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter I have changed my name as Diju.C.

This change will come into effect in all records related to me.

Cherur,
26-4-2021.

DWIJU CHEMBAYIL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ravi Kumar Kanjolippadi, Kanjolippadi House, Kannamangalam Post, Tirurangadi Taluk, Malappuram District, Pin-676 304, have changed the name of my minor daughter Surya Kumar.K.P., holder of Birth Certificate with Registration No. 1774/2008, date of Registration 28-2-2008, issued by the Jr. Health Inspector & Sub Registrar, Manjeri Municipality, School Admission Register Extract with Admission No. 3387, date of Admission 25-4-2014, of M.S.P. English Medium High School, Malappuram, PAN Card with Permanent Account No. LPVPS8992E, issued from the Income Tax Department, Government of India, and mentioned in the Ration Card No. 2051196105, (Sl. No. 2), issued by the Taluk Supply Officer, Ernad, Manjeri as Surya S Kumar.

This change will come into effect in all records related to her.

Kannamangalam,
26-4-2021.

RAVI KUMAR KANJOLIPPADI

NOTIFICATION

I, Shibila.M., Madathil House, Moorkkanad Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. No. M 341447, with Register No. 295066, of March 2012, as Hindu-Kadaiyan is corrected as Hindu-Kollan vide Community Certificate No. C2-604/2021, dated 17-4-2021, issued by the Tahsildar, Perinthalmanna.

This correction will come into effect in all records related to me.

Moorkkanad,
21-4-2021.

SHIBILA.M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdurasakh. P., Peredath House, Mundumuzhi, Vazhakkad Post, Kondotty Taluk, Malappuram District, Pin-673 640, now working as Head Load Worker (HLW), FSD, Angadipuram, holder of S.S.L.C. Book No. E 434206, with Register No. 276184, of March 1985, Driving Licence No. 11/6502/1995, dated 18-6-2018, issued by the Assistant Licensing Authority, Malappuram, PAN Card with Permanent Account No. BVUPM8102K, issued from the Income Tax Department, Government of India, and mentioned in the S.S.L.C. No. Q 330642, with Register No. 372652, of March 2015, of my son Havas Ahsan Haque, also known as Abdulrazakh in the Electoral Identity Card No. KL/05/035/255301, dated 15-5-1998, issued by the Electoral Registration Officer, Kondotty Constituency, as Abdul Razak in the S.S.L.C. No. L 385352, with Register No. 389054, of March 2011, of my another son Hafisu Rahman Haque.M. K., as Abdul Rasakh.M. K. in the S.S.L.C. No. H 483453, with

Register No. 328378, of March 2008, of my another son Navaf Bilalul Hakh.M.K., as Abdul Rasakh in the Ration Card No. 2077025096, (Sl. No. 5), issued by the Taluk Supply Officer, Kondotty, and as Palakkatukuzhiyil Abdur asakh in the Passport No. K 3493756, date of issue 25-4-2012, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I will be known by the name Abdurasakh.P. only.

This change will come into effect in all records related to me.

Vazhakkad,

21-4-2021.

ABDURASAKH. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdu Sahil, Moothedath Moola House, Pulikkal, Valiyaparambu Post, Kondotty Taluk, Malappuram District, Pin-673 637, holder of S.S.L.C. No. T 519169, with Register No. 380950, of March 2018, Higher Secondary Examinations Certificate No. 419569, with Register No. 7327768, of March 2020, of Board of Higher Secondary Examinations, Government of Kerala, Driving Licence No. KL 10 20210007641, date of issue 19-3-2021, issued by the Licensing Authority, RTO, Malappuram, and Birth Certificate with Registration No. 821/02, date of Registration 6-5-2002, issued by the Sub Registrar of Births and Deaths, Cherukavu Panchayat, also known as Abdu Shahil in the Ration Card No. 2077065385, (Sl. No. 2), issued by the Taluk Supply Officer, Kondotty, is one and the same person. Hereafter I have changed my name as Shahil.K.

This change will come into effect in all records related to me.

Valiyaparambu,

19-4-2020.

ABDU SAHIL